

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:4492  
ANSWERED ON:08.08.2014  
PROBLEMS OF CIVILIAN IN SECUNDERABAD CANTONMENT AREA .  
Dattatreya Shri Bandaru;Rao Shri Rayapati Sambasiva

**Will the Minister of DEFENCE be pleased to state:**

- (a) the total number of civilian population and army personnel residing in the Secunderabad Cantonment area;
- (b) whether any complaints have been received by the Government relating to the problems being faced by the civilian in the said Cantonment area and if so, the details thereof and the action taken by the Government thereon;
- (c) whether the Secunderabad Cantonment Board is supplying adequate quantity of water to the people residing there;
- (d) if so, the details thereof and if not the reasons therefor and the action taken by the Government thereon; and
- (e) whether there is any proposal under consideration of the Government to merge Secunderabad Cantonment with the Greater Hyderabad Municipal Corporation and if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

(a) As per Census 2011, the total number of civilian population and military personnel residing in Secunderabad Cantonment area is 2,17,910.

(b) Issues relating to Civilians in the Cantonment area have been

raised from time to time. Some of these issues along with action taken thereon, are as follows:

(i) Closure of roads by the Local Military Authority (LMA).

Traffic along certain roads is regulated by the LMA due to security reasons, requirements of military training and administration of troops staying in the Cantonment.

(ii) Reduction in rate of registration on transfer of property.

(iii) Abolition of Octroi and toll tax.

Demands at

(ii) and

(iii) has not been accepted by the Cantonment Board as it will adversely affect its financial condition.

(iv) Building Regularization Scheme (BRS).

There is no proposal for implementing BRS in Secunderabad Cantonment with the Government.

(v) Preparation of land use plan.

Preparation of land use plan is entrusted to the Hyderabad Metropolitan Development Corporation (HMDA).

(vi) Insufficient supply of water.

Details of action taken are given in reply to part (c) and (d).

(c) & (d): Due to insufficient supply of water from Hyderabad Metro Water Supply & Sewerage Board (HMWS&SB), water supply to residents in different areas in Secunderabad Cantonment is restricted. To address the shortage the Cantonment Board operates 500 bore wells. In addition the Cantonment Board Secunderabad has also laid a pipe line for drawing water from a reservoir. Water has, however, not been released by HMWS&SB due to some payment related issues. The Cantonment Board has been advised to seek allocation of funds for this purpose.

(e) There is no such proposal at present.